

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th February, 2017

No.HC.VII-68/2016/ 625 /A. Shri Hukato Swu, Principal Judge, Family Court, Kohima, is transferred and posted as Principal Judge, Family Court, Dimapur.

Shri Swu will hand over charge of his Court and Office to the Principal District and Sessions Judge, Kohima and proceed to join at his new place of posting immediately.

No.HC.VII-68/2016/ 626 /A. Shri Y. Maongkaba Imchen, Principal District and Sessions Judge, Kohima will look after the cases of Family Court, Kohima, in addition to his normal duties.

By order,
Sd/- M.A. Ali

REGISTRAR (VIGILANCE)

Memo No. HC.VII-68/2016/ 627 - 637 /A.

Dated 15.02.2017

Copy to:-

1. The Principal Secretary to the Govt. of Nagaland, Department of Justice & Law, Kohima
2. The Accountant General, Nagaland, Kohima
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima. She is requested to inform the above 2 (two) Officers
4. The Principal District and Sessions Judge, Mokokchung, Kohima, Dimapur, Tuensang
5. Shri Hukato Swu, Principal Judge, Family Court, Kohima
6. Shri Y. Maongkaba Imchen, Principal District and Sessions Judge, Kohima
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
11. The Publisher, Nagaland Gazette, Kohima for publication of the Notification in the Nagaland Gazette.

C.A. 15/2/17
REGISTRAR (VIGILANCE)

PA 15/2/2017